

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**  
**NEW DELHI**

**C. P. NO. 127(ND)10**  
**CA. NO.**


**PRESENT: SMT. INA MALHOTRA**  
**Hon'ble Member (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.09.2016**

**NAME OF THE COMPANY:** M/s. MPC Rhine River Ltd. V/s. M/s. Akme Rhine River Projects  
Pvt. Ltd. & Ors.

**SECTION OF THE COMPANIES ACT:** 397/398

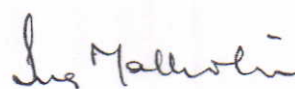
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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1	MR. ABHISHEK SINGH, ADV. MS. SALONI SHARMA, ADV.	}	Respondent no. 2, 3 & 4	
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1. MS. RICHA BHANSALI } PETITIONER  
ADV.

**ORDER**

A request for adjournment is being made by Id. Counsel for the petitioner. At his request, the matter is adjourned to 17.10.2016 subject to payment of cost of Rs.20,000/- payable to the Prime Ministers Relief Fund.

  
(Ina Malhotra)  
Member Judicial